


**OFFICE OF THE DISTRICT & SESSIONS JUDGE(SOUTH-WEST) DWARKA**  
**COURTS: NEW DELHI**

**NOTICE**

In pursuance to letter No. 381/Genl./OC/DHC 18.02.2020 of the Hon'ble High Court of Delhi, New Delhi, applications for the appointment of "Court Auctioneers" at District courts, Dwarka, New Delhi are invited from the advocates practising at District Courts, Delhi/New Delhi, who have a standing of at least five years or more at the Bar and have an income of Rs. 15000/- or more per annum.

Eligible/desirous advocates may submit their applications to the office of Ld. District & Sessions Judge (South-West) District Courts, Dwarka, New Delhi alongwith detailed resume and supporting documents on the format enclosed herewith as Annexure-I, which can also be downloaded from the website of District Courts, Dwarka as well as Delhi District Courts. The applications must reach this office latest by 16.03.2020 at 4:00 p.m. and applications, if any, submitted after that date shall not be considered.

  
(Vijay Kumar Dahiya)  
ADJ-01/Chairperson

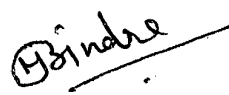
of the Committee to invite applications for the  
Post of Court Auctioneers at District Courts, Dwarka

No. 3504-3590...../Court.Auct./DWK/2020.

Dated.....25.2.20.....

Copy forwarded for information and necessary action to:

1. The office/s of Ld. District & Sessions Judge, Central, West, New Delhi, East, North-East, Shahdara, North, North-West, South, South-East, South-West District, Rouse Avenue with the request to circulate and to display this notice on all the Court Notice Boards of their respective Districts and Bar Associations.
2. The office of Delhi High Court Bar Association with the request to display the same on the notice board.
3. The Branch In-Charge, Computer Branch, Dwarka to upload the same on website of this office and also on the website of District Courts, Delhi.
4. The Ld. District & Sessions Judge's secretariat, District Courts, Dwarka New Delhi for information.
5. The Caretaker, District Courts, Dwarka, New Delhi with direction to display the notice on all the notice boards of District Courts, Dwarka.
6. Guard File.

  
Sr. Administrative Officer(Judl.)  
District Courts, Dwarka, New Delhi.

*Seen. be official on website  
25/2/20  
hd officer Incharge (Comp.)*

HIGH COURT OF DELHI : NEW DELHI

372  
19/2/2020

No. 381 /Genl./OC/DHC

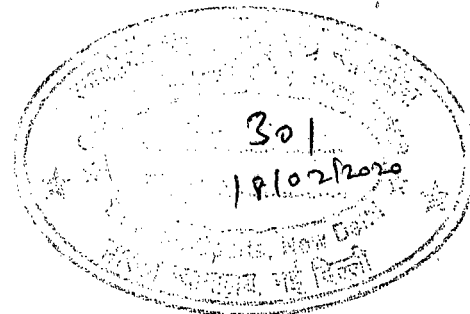
Dated 18/2/20

From:

The Registrar General,  
High Court of Delhi,  
New Delhi.

To

The District & Sessions Judge (S-W)  
Dwarka Courts, Dwarka,  
New Delhi.



Sub: Filling up 02 position of Court Auctioneers in Dwarka Courts, New Delhi.

Sir,

I am directed to inform you that term of 02 Court Auctioneers appointed for Dwarka Courts Complex is going to expire 22.04.2020 and to request you to send your recommendations for the said positions as per the following criteria:-

**"Since the function of a Court Auctioneer requires legal expertise, we direct the registry to call those applicants who have a standing of at least five years or more at the Bar and have an income of Rs. 15,000/- or more per annum."**

You are also requested to send 20% more recommended names of Advocates for consideration, for filling up the required number of Court Auctioneers in the said Courts, as has been decided by Hon'ble Oath Commissioners' Committee in the meeting held on 19.05.2016 and communicated to you vide this Court's letter dated 06.06.2016.

Yours faithfully,

*Shekhar Chandra*

(Shekhar Chandra)  
Joint Registrar(Genl.)  
for Registrar General.

## APPLICATION PROFORMA FOR THE POST OF COURT AUCTIONEER

1.	Name of the applicant	
2.	Father's / Husband's Name	
3.	Date of Birth (DD/MM/YYYY)	
4.	Date of Enrollment as an Advocate with Bar Council of Delhi alongwith Enrollment No. (Attach photocopy of Enrollment Certificate)	
5.	Name of Bar Association with which registered with Membership No.	
6.	Annual Income (Attach Affidavit as proof)	
7.	Residential Address with Telephone No.	
8.	Official Address with Telephone No.	
9.	Court where mainly practicing	
10.	Reference of two Advocates of ten years standing or of other respectable persons.	
11.	Any special reason, the applicant want to adduce in support of his/her application.	
12.	E-mail ID.	